

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/202/2016

NAME OF THE PETITIONER(S) : Sreeram Sarath & another

NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Pawan Jhabakh Counsel for Petitioners C.P.J.

for Gowtham Kumar

2) K. Ramasamy Counsel for Respondents 
G. V. Mohan Kumar

ORDER

Shri Pawan Jhabakh, counsel for petitioners present. Shri Ramasamy, counsel for respondents. Petitioners and respondents were also present as per the directions for exploring the possibilities of settlement. In this regard, both the parties are directed to suggest names of the Chartered Accountants on the next date of hearing for appointment as valuer. Put up on 23.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)